

LOK SABHA
UNSTARRED QUESTION NO. 2736
TO BE ANSWERED ON 12TH MARCH, 2018

PRICES OF PETROLEUM PRODUCTS

2736. SHRI RAHUL SHEWALE:
PROF. RAVINDRA VISHWANATH GAIKWAD:
SHRI SANJAY DHOTRE:
DR. P. VENUGOPAL:
SHRIMATI PRATYUSHA RAJESHWARI SINGH:
KUMARI SUSHMITA DEV:
SHRI JYOTIRADITYA M. SCINDIA:
SHRI BHARTRUHARI MAHTAB:
SHRI GUTHA SUKENDER REDDY:
SHRI C.S. PUTTA RAJU:
SHRI P.K. KUNHALIKUTTY:
SHRI Y.S. AVINASH REDDY:
SHRI S.P. MUDDAHANUME GOWDA:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has kept petrol and diesel out of the purview of Goods and Services Tax (GST) and if so, the reasons therefor;
- (b) the details of increase/decrease in the prices of petrol, diesel, LPG and other petroleum products including break up of taxes during the last three years and the current year along with the criteria/policy to fix price of petroleum products in the country, product-wise;
- (c) the price at which the crude oil was imported during the said period, year-wise along with the average difference in prices of petrol and diesel in view of the price of imported crude oil;
- (d) whether the crude oil prices witnessed a drop of around eight to nine percent during January and February 2018 in the international market and if so, the details thereof along with the quantum of crude oil imported during the said period and steps taken to provide relief to consumers in view of fall in prices of crude oil in the international market; and
- (e) whether the Government/State Governments propose to reduce taxes/ excise duty on petrol and diesel and fix uniform price of petrol and diesel across the country and if so, the details thereof along with the steps taken to implement the said proposal and provide relief to the common people?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a): Clause 12 A of Article 366 of the Constitution defines 'goods and services tax' (GST) as "any tax on supply of goods or services or both except taxes on the supply of alcoholic liquor for human consumption". Further Article 279 A (5) provides that Goods and Services Tax Council shall recommend the date on which goods and services tax shall be levied on petroleum crude, high speed

diesel, motor spirit, natural gas and aviation turbine fuel. Thus while petroleum products are included under goods and services tax, the date on which GST shall be levied on such products shall be as per decision of the Goods and Services Tax Council.

(b): Prices of Petrol and Diesel have been made market-determined effective 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of Petrol and Diesel in line with international product prices and other market conditions. The Government continues to modulate the effective price to consumer for Subsidized Domestic LPG and Retail Selling Price (RSP) of PDS Kerosene.

The details of increase/decrease in the prices of Petrol, Diesel, LPG and PDS Kerosene during the last three years and the current year are given at Annexure I.

Central Government is levying Customs duty at the rate of 2.5% on Petrol and Diesel. The Customs duty on Domestic LPG and PDS Kerosene is nil. The current Excise Duty on Petrol and Diesel is Rs.19.48/litre and 15.33/litre respectively. At present, applicable GST on Domestic LPG and PDS Kerosene is 5%.

State wise effective rate of taxes on petrol and diesel as on 01.03.2018 is given as Annexure - II.

(c) &(d): Details of Crude oil imports in terms of quantity and value (Rs. Crores), during the last three years and current year, are given below:-

Period	Qty.(TMT)	Value
		Rs. Crore
2014-15	189,435	687,416
2015-16	202,850	416,579
2016-17	213,932	470,159
2017-18 (Apr-Jan)^	184,448	459,561

^Provisional

The price of Indian basket of crude oil during the period December 2017 to February 2018 is given below:-

Period	\$/bbl
December, 2017	62.29
January, 2018	67.06
February, 2018	63.54

Prices of Petrol and Diesel have been made market-determined effective 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of Petrol and Diesel in line with international product prices and other market conditions. The details of prices of Petrol and Diesel have already been provided in Annexure-I

(e): With an aim to reduce the prices of Petrol and Diesel and give relief to the consumers, the Central Government reduced the Central Excise duty on Petrol and Diesel by Rs.2 per litre effective from 4th October, 2017. The Central Government also requested the State Governments to reduce

VAT imposed by them on Petrol and Diesel so as to give more relief to the consumers. Accordingly, four State Governments and one Union Territory have reduced the VAT on Petrol and Diesel.

X-X-X-X-X

Annexure-I

Annexure referred to in reply to parts (b) of the Lok Sabha Unstarred Question No.2736 asked by Shri Rahul Shewale, Prof. Ravindra Vishwanath Gaikwad, Shri Sanjay Dhotre: Dr. P. Venugopal, Shrimati Pratyusha Rajeshwari Singh, Kumari Sushmita Dev, Shri Jyotiraditya M. Scindia, Shri Bhartruhari Mahtab, Shri Gutha Sukender Reddy, Shri C.S. Putta Raju, Shri P.K. Kunhalikutty, Shri Y.S. Avinash Reddy and Shri S.P. Muddahanume Gowda to be answered on 12th March, 2018 regarding “Prices of Petroleum Products”.

Retail Selling Prices of Petrol, Diesel (till 16.06.2017) and domestic LPG at Delhi & PDS kerosene at Mumbai

Date	Petrol	Diesel	PDS SKO	Domestic LPG	
				Subsidized	Non-subsidized
				(Rs./14.2 KG Cyl.)	
01.04.2014	72.26	55.49	14.96	414.00	980.50
16.04.2014	71.41				
01.05.2014					928.50
16.05.2014		56.71			
01.06.2014		57.28			905.00
07.06.2014	71.51				
25.06.2014	71.56				906.00
01.07.2014	73.60	57.84			922.50
01.08.2014	72.51	58.40			920.00
16.08.2014	70.33				
31.08.2014	68.51	58.97			
01.09.2014					901.00
01.10.2014	67.86				880.00
15.10.2014	66.65				
19.10.2014		55.60			
23.10.2014				417.00	883.50
01.11.2014*	64.24	53.35	15.14		865.00
01.12.2014	63.33	52.51			752.00
16.12.2014	61.33	50.51			
01.01.2015					708.50
17.01.2015	58.91	48.26			
01.02.2015					605.00
04.02.2015	56.49	46.01			
16.02.2015	57.31	46.62	15.24		
01.03.2015	60.49	49.71			610.00
01.04.2015#				417.82	621.00
02.04.2015	60.00	48.50			
16.04.2015	59.20	47.20			
01.05.2015	63.16	49.57	15.24		616.00
16.05.2015	66.29	52.28			
01.06.2015					626.50
16.06.2015	66.93	50.93			
01.07.2015	66.62	50.22			608.50
16.07.2015	66.90	49.72			

Date	Petrol	Diesel	PDS SKO	Domestic LPG	
				Subsidized	Non-subsidized
				(Rs./14.2 KG Cyl.)	
01.08.2015	64.47	46.12			585.00
15.08.2015	63.20	44.95			
01.09.2015	61.20	44.45			559.50
01.10.2015		44.95			517.50
16.10.2015		45.90			
01.11.2015	60.70	45.93			545.00
16.11.2015	61.06	46.80			
01.12.2015	60.48	46.55			606.50
09.12.2015				419.26	608.00
16.12.2015	59.98	46.09			
01.01.2016	59.35	45.03		419.33	657.50
02.01.2016	59.35	45.03			
16.01.2016	59.03	44.18			
19.01.2016	59.99	44.71			
31.01.2016	59.99	44.71			
01.02.2016	59.95	44.68		419.22	575.00
18.02.2016	59.63	44.96			
01.03.2016	56.61	46.43		419.13	513.50
04.03.2016			15.42		
17.03.2016	59.68	48.33			
01.04.2016					509.50
05.04.2016	61.87	49.31			
16.04.2016	61.13	48.01			
25.04.2016			15.36		
01.05.2016	62.19	50.95		419.15	527.50
07.05.2016		50.41			
17.05.2016	63.02	51.67			
01.06.2016	65.60	53.93		419.18	548.50
03.06.2016			15.02		
16.06.2016	65.65	55.19			
01.07.2016	64.76	54.70		421.16	537.50

Date	Petrol	Diesel	PDS SKO	Domestic LPG	
				Subsidized	Non-subsidized
				(Rs./14.2 KG Cyl.)	
(Rs./litre)					
07.07.2016			15.27		
16.07.2016	62.51	54.28			
01.08.2016	61.09	52.27	15.53	423.09	487.00
16.08.2016	60.09	50.27	15.68		
01.09.2016	63.47	52.94	15.94	425.06	466.50
16.09.2016	64.21	52.59	16.19		
21.09.2016			16.40		
01.10.2016	64.58	52.51	16.66	427.09	490.00
05.10.2016	64.72	52.61			
16.10.2016	66.45	55.38	16.92		
28.10.2016				428.59	492.00
01.11.2016			17.17	430.64	529.50
06.11.2016	67.62	56.41			
16.11.2016	65.93	54.71	17.51		
01.12.2016	66.10	54.57	17.76	432.71	584.00
16.12.2016			18.02		
17.12.2016	68.94	56.68			
01.01.2017			18.28	434.71	585.00
02.01.2017	70.60	57.82			
16.01.2017	71.14	59.02	18.54		
01.02.2017			18.77	434.80	651.50
01.03.2017				434.93	737.50
01.04.2017	66.29	55.61		440.90	723.00
07.04.2017			19.03		
16.04.2017	68.07	56.83	19.29		
01.05.2017	68.09	57.35	19.65	442.77	631.00
16.05.2017	65.32	54.90	19.91		
01.06.2017	66.91	55.94	20.17	446.65	552.50

Date	Petrol	Diesel	PDS SKO	Domestic LPG		
				Subsidized	Non-subsidized	
	(Rs./litre)			(Rs./14.2 KG Cyl.)		
16.06.2017	65.48	54.49	20.43			
01.07.2017	Since 16.6.2017, Daily price revision for petrol/diesel has been implemented**.		21.09	477.46	564.00	
11.07.2017			21.22			
16.07.2017			21.48			
01.08.2017			21.74	479.77	524.00	
16.08.2017			22.00			
01.09.2017			22.27	487.18	597.50	
16.09.2017			22.53			
20.09.2017			22.76			
30.09.2017				488.68	599.00	
01.10.2017				491.13	649.00	
16.10.2017						
01.11.2017				495.69	742.00	
15.11.2017				22.12		
01.12.2017				495.69	747.00	
16.12.2017						
01.01.2018				22.39	495.64	741.00
16.01.2018				22.65		
01.02.2018				22.91	495.63	736.00
16.02.2018				23.17		
01.03.2018				23.44	493.09	689.00

Notes –

*Since there is 'Nil' allocation of PDS kerosene in Delhi from Q3, 2013-14, RSP of PDS kerosene w.e.f. 1.11.2014 onwards is at Mumbai.

Effective 1st January, 2015, Modified DBTL scheme has been implemented in the entire country. The effective cost to consumer is after DBTL Subsidy.

**The prices of Petrol and Diesel as on 5.3.2018 are Rs. 72.32/ litre and Rs. 62.89/ litre respectively. (as per IOCL at Delhi).

Annexure-II

Annexure referred to in reply to parts (b) of the Lok Sabha Unstarred Question No.2736 asked by Shri Rahul Shewale, Prof. Ravindra Vishwanath Gaikwad, Shri Sanjay Dhotre: Dr. P. Venugopal, Shrimati Pratyusha Rajeshwari Singh, Kumari Sushmita Dev, Shri Jyotiraditya M. Scindia, Shri Bhartruhari Mahtab, Shri Gutha Sukender Reddy, Shri C.S. Putta Raju, Shri P.K. Kunhalikutty, Shri Y.S. Avinash Reddy and Shri S.P. Muddahanume Gowda to be answered on 12th March, 2018 regarding “Prices of Petroleum Products”.

State-wise rates of taxes as on 01.03.2018 on Petrol and Diesel

Sr. No	State	Petrol	Diesel
1	Andhra Pradesh	31% VAT + Rs.4/litre VAT	22.25% VAT + Rs.4/litre VAT
2	Arunachal Pradesh	20% VAT	12.50% VAT
3	Assam	32.66% VAT or Rs.14 per litre whichever is higher	23.66% VAT or Rs.8.75 per litre whichever is higher
4	Bihar	26% VAT (30% Surcharge on VAT as irrecoverable tax)	19% VAT (30% Surcharge on VAT as irrecoverable tax)
5	Chhattisgarh	25% VAT + Rs.2/litre VAT	25% VAT + Rs.1/litre VAT
6	Delhi	27% VAT	Rs.250/KL air ambience charges + 16.75% VAT
7	Gujarat	20% VAT+ 4% Cess on Town Rate & VAT	20% VAT + 4 % Cess on Town Rate & VAT
8	Goa	17% VAT + 0.5% Green cess	19% VAT + 0.5% Green cess
9	Himachal Pradesh	26% VAT	15% VAT
10	Haryana	25% VAT+5% additional tax on VAT	16.40% VAT+5% additional tax on VAT
11	Jharkhand	22% or Rs.15/litre whichever is higher VAT + Rs.1000/KL cess	22% or Rs.8.37/litre whichever is higher VAT + Rs.1000 cess
12	Jammu & Kashmir	24% MST+ Rs.3000/KL employment cess	16% MST+ Rs.1000/KL employment cess
13	Kerala	31.80% sales tax+ Rs.1/litre additional sales tax + 1% cess	24.52% sales tax+ Rs.1/litre additional sales tax + 1% ce cess
14	Karnataka	30% sales tax	19% sales tax
15	Madhya Pradesh	28 % VAT + Rs.4/litre VAT+1% cess	22% VAT + 1% cess
16	Maharashtra – Mumbai, Thane & Navi Mumbai	26% VAT+ Rs.9/Litre additional tax	24% VAT + Rs.1/KL additional tax
17	Maharashtra (Rest of State)	25% VAT+ Rs.9/Litre additional tax	21% VAT + Rs.1/KL additional tax
18	Manipur	25% VAT	14.50% VAT
19	Meghalaya	22% VAT + 2% surcharge	13.5% VAT +2% surcharge
20	Mizoram	20% VAT	12% VAT
21	Nagaland	23.5% VAT +5% surcharge	13.5% VAT+ 5% surcharge
22	Odisha	26% VAT	26% VAT
23	Punjab	Rs.2050/KL (cess) +28% VAT+10% additional tax on VAT	Rs.1050/KL (cess) + 13.40% VAT+10% additional tax VAT
24	Rajasthan	30% VAT+Rs 1500/KL road development cess	22% VAT+ Rs.1750/KL road development cess
25	Sikkim	25% VAT+ Rs.3000/KL cess + Rs 100/KL sikkim consumer welfare fund	17.5% VAT + Rs.2500/KL cess + Rs 100/KL sikkim consumer welfareFund
26	Tamil Nadu	34% VAT	25% VAT
27	Telangana	35.20% VAT	27% VAT
28	Tripura	20% VAT	13.50% VAT
29	West Bengal	25% or Rs.13.12/litre whichever is higher as sales tax+ Rs.1000/KL cess (20% Additional tax on VAT as irrecoverable tax)	17% or Rs.7.70/litre whichever is higher as sales tax + Rs 1000/KL cess – Rs 290/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)
30	Uttar Pradesh	26.80% or Rs.16.74 per litre whichever in higher as VAT	17.48% or Rs.9.41 per litre whichever in higher as VA
31	Uttarakhand	25% or Rs.17/litre whichever is higher as VAT	17.48% VAT or Rs.9.41/litre whichever is higher as VA
32	Andaman & Nicobar Islands	6%	6%
33	Chandigarh	Rs.10/KL cess +19.74% VAT	Rs.10/KL cess + 11.40% VAT
34	Dadra & Nagar Haveli	20% VAT	15% VAT
35	Daman & Diu	20% VAT	15% VAT
36	Lakshadweep	Nil	Nil
37	Puducherry	21.15% VAT	17.15% VAT